

Office of the District & Sessions Judge, Lakhisarai.

Order No. 54/(Misc.)21

Dated 25th April, 2021.

Sri Manish Kumar -II, Railway Judicial Magistrate, Kiul has passed away due to infection of COVID -19.

Therefore, in view of demise of Sri Manish Kumar -II, Railway Judicial Magistrate, Kiul and also considering the facts and circumstances of outbreak of COVID-19, it is ordered that all Courts of the Lakhisarai Judgeship including Court of R.J.M., Kiul and JJB, Lakhisarai shall remain closed from **26-04-2021 to 01-05-2021** subject to further directions of the Hon'ble Inspecting Judge of this Judgeship.

All the Judicial Officers as well as employees of this Judgeship are directed/requested to follow the guidelines related to COVID - 19 and they shall not leave headquarters without prior permission. All Judicial Officers and Staff shall keep their mobile phones in switched on mode as they may be called to meet any urgent matter.

During the said period, entry will be restricted in the Court premises except for the purpose of remand/release work or extremely urgent work.

The I/c Nazir and I/c Naib Nazir, Civil Court, Lakhisarai are directed to ensure the complete sanitization of the Court premises, buildings including building of Bar Association, Lakhisarai.

Inform all concerned.


Sd/-
District & Sessions Judge,
Lakhisarai,
-04-2021.

Memo no. 590-602 /21 dated 25-04-2021

Copy forwarded to:-

1. All Judicial Officers, Civil Court, Lakhisarai, 2. The District Magistrate, Lakhisarai, 3. The Superintendent of Police, Lakhisarai 4. The Nodal Officer, Civil Court, Lakhisarai, 5. The Public Prosecutor, Lakhisarai, 6. The D.P.O., Lakhisarai, 7. The President, District Bar Association, Lakhisarai, 8. The Secretary, District Bar Association, Lakhisarai, 9. The Superintendent of Jail, Lakhisarai, 10. The Excise Superintendent, Lakhisarai, 11. The System Officer, Civil Court, Lakhisarai, 12. The Nazir and the Naib Nazir, Civil Court, Lakhisarai 13. All staff, Civil Court, Lakhisarai,

for information and needful.


District & Sessions Judge,
Lakhisarai,
25-04-2021.